

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 934**  
ANSWERED ON 11/02/2025

**ALMM LIST-II AND TRANSITION TOWARDS GREEN ENERGY**

934. DR. SUMER SINGH SOLANKI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) in what manner the implementation of Approved List of Models and Manufactures (ALMM) List II on the lines of module manufacturing to boost the country's transition towards green energy will affect the sourcing of solar PV modules in Government-backed projects starting from June 1, 2026;

(b) the expected benefits of ensuring quality and reliability in solar PV cells used in the country's energy infrastructure; and

(c) the manner in which this initiative aligns with the country's broader goals for renewable energy and carbon footprint reduction?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) On 09.12.2024, Ministry of New and Renewable Energy (MNRE) has issued an Office Memorandum (O.M.) for implementation of Approved List of Models and Manufactures (ALMM) for Solar PV Cells. The said O.M. proposes issuance of ALMM List-II for solar PV cells which is envisaged to be effective from 1<sup>st</sup> June 2026 as per the terms and condition specified in the said O.M. Further, the said O.M. inter-alia states that all projects falling under the purview of ALMM shall have to mandatorily source their solar PV modules from models and manufacturers included in ALMM List-I for solar PV modules and such solar PV modules in turn shall have to use solar PV cells from amongst the models and manufacturers enlisted in ALMM List-II for solar PV cells, as per the details specified in the O.M.

(b) The implementation of ALMM for solar PV cells is envisaged to ensure usage of high quality, reliable solar PV cells in the manufacturing of solar PV modules intended for use in projects mandated to use ALMM enlisted solar PV modules. This, in turn, is envisaged to ensure that the solar power projects which are set up using solar PV cells in ALMM List-II and solar PV modules in ALMM List-I operate satisfactorily for their complete useful life.

(c) India has submitted its Intended Nationally Determined Contribution (NDC) to the United Nation Framework Convention on Climate Change (UNFCCC) which inter alia includes achieving about 50 percent cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030. Implementation of ALMM for solar PV cells is envisaged to assist in this, by incentivizing setting up of high quality, reliable solar PV projects capacities in the country.

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